

restrictions and by heavy taxation, is it the policy of the Government to take all-India measures to liberalise transport policy so that the railways may be relieved of the lot of heavy pressure which now falls on them?

The Minister of Planning and Irrigation and Power (Shri Nanda) : This is a question of road transport and enlarging the facilities for transport by means other than the railways. Because of the difficulties that we are facing in this matter, road transport has been given the very fullest consideration by the Planning Commission and various suggestions have been made. So far as this matter is concerned, the issue is very simple. After considering the resources available for the purpose, certain amounts have been set aside for States for purposes of road transport. A decision has been taken that this should be applied to and worked not by departmental administration but through corporations. This was objected to, but the matter has been again considered and the decision has been finally taken and communicated to the States, namely, that they will have to set up corporations. The States have not replied. We presume that they agree to the proposal, except Mysore, which has said that this matter may be postponed for a little while.

Sardar Iqbal Singh : May I know whether the Government have considered the recommendation of the Taxation Enquiry Commission, namely with regard to the working of transport corporations and transport authorities, in different States, there is no universal rule regarding depreciation, profit and loss and balance-sheets? May I know whether Government have considered this recommendation before arriving at the decision mentioned by the hon. Minister?

Shri Nanda : It is a question of constant improvement of methods and organisation.

Jute Prices

*564. **Shri Bibhuti Mishra :** Will the Minister of Commerce and Industry be pleased to state :

(a) whether it is a fact that Government is considering the fixation of a minimum jute price for export ; and

(b) if so, whether any decision has been arrived at ?

The Minister of Trade (Shri Karmarkar) : (a) No, Sir.

(b) Does not arise.

श्री बिभूति मिश्र : सरकार ने जूट की विनिमय प्राइस फिक्स नहीं की है

मैं यह जानना चाहता हूँ कि क्या इस कारण सरकार को जूट बाहर भेजने में कठिनाई हो रही है या नहीं ?

श्री कर्मरकर : हमारा जूट बाहर नहीं भेजते। रा जूट तो हम बाहर से मंगते हैं। क्या माननीय सदस्य का प्रश्न जूट गुड्स के बारे में है ?

श्री बिभूति मिश्र : यहाँ से कच्चा जूट बाहर जाता है या नहीं ?

श्री कर्मरकर : नहीं हम तो कच्चा जूट बाहर से मंगते हैं।

Mr. Speaker : I am not able to follow any of the questions. Shri N. B. Chowdhury. When the hon. Member starts he goes on in spite of my reminders.

Shri N. B. Chowdhury : May I know whether it is not a fact that the non-fixation of minimum price of jute is a hindrance to the increase in production according to the targets fixed for the First and Second Five Year Plan ?

Shri Karmarkar : By jute I understand raw jute. Does the hon. Member refer to jute goods ?

Shri N. B. Chowdhury : Raw jute.

Shri Karmarkar : We are having it from outside. We are not exporting raw jute.

उत्तर प्रदेश में कोयले की कमी

*५६५. **श्री रघुनाथ सिंह :** क्या उत्पादन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि गत जून मास में कोयले की कमी के कारण उत्तर प्रदेश के सौ तेल-मिलों ने अपना कारोबार बन्द कर दिया था; और

(ख) यदि हां, तो उत्तर प्रदेश को उचित मात्रा में कोयला न देने का क्या कारण है।

उत्पादन मंत्री के सभासचिव (श्री रा० गि० बुधे) : (क) जी, नहीं। राज्य सरकार ने बताया है कि कोयले की